

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **29.01.2021 at 2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/30/2020 IN MA/826/2019

PETITION NUMBER : TCP/95/IB/2017

NAME OF THE APPLICANT : Dineshchand Surana

NAME OF THE RESPONDENT : Ramakrishnan Sadasivan RP (Surana Industries Ltd)

UNDER SECTION : 60(5)(a) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **19.03.2021.**


(K.NATARAJAN)
Deputy Registrar

MS